

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:810  
ANSWERED ON:08.08.2013  
RAINWATER HARVESTING  
Mahendrasinh Shri Chauhan

**Will the Minister of WATER RESOURCES be pleased to state:**

he total financial assistance sanctioned and utilised in respect of each State for implementation of rainwater harvesting projects during the last two years?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

Central Ground Water Board under Ministry of Water Resources had sanctioned pilot projects on Demonstrative Artificial Recharge and Rainwater Harvesting, received from various State Governments, under the Central Sector Scheme of "Ground Water Management and Regulation" during XI Plan. Projects amounting to Rs. 5124.4160 lakh were sanctioned during 2011-12. An amount of Rs. 4015.6575 lakh was released during 2011-12. A sum of Rs. 406.889 lakh was released during 2012-13 for spill over projects sanctioned during XI Plan. As per the utilization certificates received from the State Governments, Rs. 3245.60 lakh have been utilized by the implementing agencies as on 31.07.2013. During 2012-13, no new projects were sanctioned as the scheme was upto XI Plan. State-wise details of funds sanctioned, released and utilized are given in Annexure.